



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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RBI/2012-13/237

UBD.BPD (PCB) Cir. No.16/14.01.062/2012-13

October 09, 2012

The Chief Executive Officer of  
All Primary (Urban) Co-operative Banks

Madam/Dear Sir,

**Implementation of Section 51-A of UAPA, 1967- Updates of the UNSCR 1988 (2011) Sanctions List – Primary (Urban) Co-operative Banks**

Please refer to our [circular UBD.BPD \(PCB\) Cir. No.15/14.01.062/2012-13 dated October 09, 2012](#). We have since received from Government of India, Ministry of External Affairs, UNP Division, copies of notes dated [July 19, 2012](#), [August 13, 2012](#) and [August 15, 2012](#) (copies enclosed) forwarded by the Chairman of UN Security Council's 1988 (2011) Committee regarding changes made in the '1988 Sanctions List', i.e. list of individuals and entities linked to Taliban, as detailed in the enclosed notes.

2. Primary (Urban) Co-operative Banks (UCBs) are required to update the list of individuals/entities as circulated by Reserve Bank and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, banks should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

3. UCBs are advised to strictly follow the procedure laid down in the UAPA Order dated August 27, 2009 enclosed to our [circular UBD.CO.BPD. PCB. Cir. No. 21/12.05.001/2009-10 dated November 16, 2009](#) and ensure meticulous compliance to the Order issued by the Government.

4. As far as freezing of funds, financial assets or economic resources or related services held in the form of bank accounts of the designated individuals/entities are concerned, action should be taken as detailed in paragraph 7 of the circular dated November 16, 2009, mentioned above.



5. The complete details of the said list are available on the UN website:  
<http://www.un.org/sc/committees/1988/list.shtml>

6. Compliance Officer/Principal Officer should acknowledge receipt of this circular to the Regional Office concerned.

Yours faithfully,

(Scenta Joy)  
Deputy General Manager

Encl: As above